

NATIONAL COMPANY LAW APPELLATE TRIBUNAL, NEW DELHI

Comp. Appeal (AT) No. 213 of 2019

IN THE MATTER OF:

Boorugu Ramaswamy Goud & Ors.

...Appellants

Versus

Adarsha Automotives Pvt. Ltd. & Ors.

...Respondents

Present:

For Appellant:- Ms. Neeharika Aggarwal, Advocate

For Respondent:- Mr. S. Chidambarm, Advocate for Respondent No. 1

Mr. Naresh Kumar Sangam , Advocate for Respondent No. 3-6.

**Mr. Krishna Rao Inturi, Advocate for Respondent No. -11
PCS**

O R D E R

07.02.2020 Considered the submission of learned counsel for the Appellant,
permitted to file reply of I.A No. 421/2020.

Let the matter be fixed 'For Hearing' on **5th March, 2020.**

**[Justice Jarat Kumar Jain]
Member (Judicial)**

**[Mr. Balvinder Singh]
Member (Technical)**

**[Dr. Ashok Kumar Mishra]
Member (Technical)**

SC/ Kam/